

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1907
ANSWERED ON 9TH DECEMBER, 2021
ACCIDENTS ON BLACK SPOTS ON NHS**

**1907. SHRI RAVNEET SINGH BITTU:
SHRI SUDHEER GUPTA:
SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SHRIRANG APPA BARNE:
SHRI PRATAPRAO JADHAV:
SHRI RAVINDRA KUSHWAHA:
SHRI RAVI KISHAN:
MS. RAMYA HARIDAS:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number/percentage of black spots identified by the Government/NHAI on National Highways across the country as on date;**
- (b) whether it is a fact that a majority of the accidents on the National Highways (NHs) occur on these 'black spots' and if so, the details thereof;**
- (c) the total number of accidents which occurred on the 'black spots' areas on NHs along with the number of resultant deaths during the last three years in the country, State/UT-wise;**
- (d) whether the Government has taken any measures to rectify these 'black spots' and if so, the details thereof, State/UT-wise;**
- (e) the funds sanctioned/released and spent by NHAI for the said purpose during the last three years and the current year, State/UT-wise; and**
- (f) whether the Government had proposed to set up a Road Safety Authority (RSA) to identify the reasons for road fatalities on NHs and if so, the present status thereof along with the extent to which it has succeeded in controlling road accidents?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) As per the information available with the Ministry, the total number of black spots identified on National Highways based on the data during the period from year 2016 to 2018 is 5803. The information on number of black spots and total number of road accidents and fatalities on black spots on National Highways (state-wise) is given at Annexure-I.

(d) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below :-

i. Education:

- a. **The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc.**
- b. **Observance of National Road Safety Month/Week every year for spreading awareness and strengthening road safety.**
- c. **A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).**
- d. **Education of general public on traffic rules and their applicability.**

ii. Engineering (both of Roads and vehicles)

- **Road engineering:**
 - a. **High priority to identification and rectification of black spots (accident prone spots) on national highways.**
 - b. **Road safety has been made an integral part of road design at planning stage.**
 - c. **Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots.**
 - d. **Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.**
- **Vehicle engineering:**

- a. **Safety standards for automobiles have been improved in respect of Airbags, Anti-Breaking System (ABS), Tyres, Crash test, Whole Vehicle Safety Conformity of Production (WVSCoP).**
 - b. **Ministry has notified fitment of Speed Limiting devices on all transport vehicles.**
 - c. **Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.**
- iii. **Enforcement**
- a. **The recently passed motor vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and further provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules.**
 - b. **Issue of Guidelines for protection of Good Samaritans and draft rules as per MV (Amendment) Act, 2019 has been published.**
- iv. **Emergency care:**
- a. **The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour.**
 - b. **The National Highways Authority of India has made provisions for ambulances at all toll plazas on the completed corridor of National Highways.**
 - c. **Further 297 ambulances have been upgraded to Basic Life Support as per AIS-125 and upgradation for the remaining is under process.**
- (e) The Ministry does not have any separate fund for the purpose. However, whatever rectifications/improvement are required are fulfilled from the overall allocated funds to this Ministry.**
- (f) Detailed guidelines for taking up road safety audits on National Highways have been prepared and notified. Road Safety Audits have been made part and parcel of all National Highways development projects on EPC/BOT modes. Ministry has issued circular which makes it mandatory to carry out road safety audit for all new road projects having length of 5 km or more at the stage of Detail Project Report (DPR)/Engineering Design.**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA
UNSTARRED QUESTION NO. 1907 ANSWERED ON 9TH DECEMBER, 2021
REGARDING ACCIDENTS ON BLACK SPOTS ON NHS.**

State wise number of Blackspots.

Sl. No	States/UTs	Total no. of Black Spots with 5 road accidents or 10 fatalities on National Highways (NH)	No. of Accidents on NH			No. of Fatalities on NH		
			2016	2017	2018	2016	2017	2018
1	Andhra Pradesh	466	1969	1826	1529	1079	1093	931
2	Arunachal Pradesh	5	23	41	30	7	9	12
3	Chandigarh	6	19	13	16	15	14	14
4	Goa	29	70	98	53	49	66	34
5	Gujarat	250	998	1107	950	703	708	686
6	Haryana	23	89	88	137	86	93	123
7	Himachal Pradesh	116	422	367	240	173	158	104
8	Manipur	5	19	15	10	2	3	2
9	Meghalaya	1	7	NR	NR	1	NR	NR
10	Madhya Pradesh	303	1894	826	733	806	515	383
11	Nagaland	17	123	58	51	4	0	1
12	Punjab	296	887	865	775	665	666	573
13	Rajasthan	349	1634	1682	1392	946	963	804
14	Tamil Nadu	748	5755	5752	5071	2074	2096	1796
15	Uttarakhand	54	92	159	143	79	162	192
16	West Bengal	701	2237	2137	1879	1239	1201	1052
17	Bihar	64	229	226	196	224	177	187
18	Delhi	113	853	872	828	229	269	254
19	Karnataka	551	2844	2545	2380	1207	1127	1005
20	J&K	64	261	242	297	84	81	80
21	Maharashtra	25	79	52	27	60	45	21
22	Telangana	485	2051	1757	1855	851	758	784
23	Tripura	8	36	25	31	14	13	10
24	Jharkhand	58	171	124	112	132	95	83
25	Chhattisgarh	142	470	395	326	297	285	210
26	Mizoram	2	4	5	6	5	5	7
27	Kerala	243	2055	2265	2248	245	278	246
28	Assam	95	346	377	414	273	278	278
29	Odisha	169	735	750	685	408	363	357
30	UP	405	2226	2225	2504	1774	1840	1814
31	Sikkim	10	28	35	22	3	7	4
Total		5803	28626	26929	24940	13734	13368	12047